

COMPETITION APPELLATE TRIBUNAL

IA
UTPE 162/2008
CA 53/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Shri Manish Goel ...Complainant

Vs.

Ansal Build Well Ltd. ...Respondent

Appearances : Shri Pradeep Arya, Advocate for the Complainant

Shri Gurinder Singh, Advocate for Respondent
Nos. 1 to 8

ORAL ORDER
26th August 2010

The earlier orders shall be complied with by Monday i.e. on 30th
August 2010 failing which these petitions shall stand dismissed.

The matter shall be listed on 22nd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

IA 43/2009 in
UTPE 101/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Narender Varma ...Complainant

Vs.

Readers Digest Books & Entertained
India ...Respondent

Appearances : Shri A.N. Haksar, Sr. Advocate along with
Shri Manik Dogra, Advocate for the Respondent

ORAL ORDER

26th August 2010

It is stated that the reply to the Notice of Enquiry has been filed.

None appears for the applicant.

The matter shall be listed on 22nd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 564/2000

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Shayam Sujan ...Applicant

Vs.

I.F.B. Industries Ltd. ...Respondent

Appearances : Shri Siddharth Shankar, Advocate for the
Applicant

Shri Virender Goswami along with
Ms. Soni Singh, Advocates for the Respondent

ORAL ORDER

26th August 2010

Re-list the matter on 22nd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

RTPE 08/2009
CA 29/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

M/s. SCA Cargo Systems Pvt. Ltd. ...Complainant

Vs.

Tele Services Ltd. and Anr. ...Respondent

Appearances : Shri K. Bhimraj Achary, Proxy counsel for
Shri Shraman Sinha, Advocate for the
Respondent

ORAL ORDER

26th August 2010

None appears for the complainant. Similar was the position earlier on 9th September 2009, 15th December 2009 and 16th April 2010. That being so, this petition is dismissed for non-prosecution.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

RTPE 28/2006

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Vinod Kumar ...Complainant

Vs.

Govind Nagar Co-operative Housing
Society & Ors. ...Respondent

Appearances : Shri S.K. Gupta, Advocate for Respondent No.4

ORAL ORDER

26th August 2010

At the request of the learned counsel for Respondent No.4, the
matter is adjourned to 22nd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

RA No. 03/2009

RTPE 42/1997

CA 163/1999

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Srikrishana Parihar ...Complainant

Vs.

Rajasthan Housing Board ...Respondent

Appearances : Shri Narottam Vyas, Proxy counsel for
Shri Badridas Sharma, Advocate for the
Respondent

ORAL ORDER

26th August 2010

A request has been made for an adjournment on behalf of the applicant, the matter is adjourned to 22nd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

Contempt No.03/2007

UTPE 474/1997

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

DG [I & R]

Palam Apartments Owners' Association

...Applicant

Vs.

M/s. Chopra Promoters & Builders

...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG

ORAL ORDER

26th August 2010

The application for contempt shall be filed within four weeks. The matter shall be listed on 22nd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 171/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

DG [I & R] ...Complainant

Vs.

Citi Financial Consumer Finance India Ltd. ...Respondent

Appearances : Shri R. Vashist, ADG for the DG

Ms. Archana Lakhota, Advocate for the
Respondent

ORAL ORDER

26th August 2010

Re-list the matter on 22nd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

RA 22/2010 in
UTPE 102/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Mrs. Sudha Sinha and
Mr. Suresh Kumar Sinha ...Complainant

Vs.

M/s. Elite Homes Pvt. Ltd. & Ors. ...Respondent

Appearances : Shri Sushil Kr. Agnihotri, Advocate for the
Complainant

ORAL ORDER

26th August 2010

Heard the learned counsel for the complainant. The Order dated
14th May 2010 is recalled. The UTPE 102/2009 and CA 102/2010 are
restored to its original position. RA is dispose of

The matter shall be listed on 26th November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

RA 23/2010 in
UTPE 82/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Sushant Estate Residents Welfare Assn. ...Complainant

Vs.

M/s. Ansal Properties and Infrastructure Ltd.
& Ors. ...Respondent

Appearances : Shri S. Banerjee, Advocate for the Complainant

ORAL ORDER

26th August 2010

We have perused the review application dated 11th May 2010 for review of the order dated 20th April 2010. It shows that the applicant society was not a recognized Consumer Association in terms of the statutory provisions. That being so, Review Petition is dismissed.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

RTPE 11/2001

CA 81/2004

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

DG [I & R]

Shyamol Mukherjee

...Complainant

Vs.

Chopra Promoters and Builders

...Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG

ORAL ORDER

26th August 2010

Re-list the matter on 22nd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

UTPE 77/1998
CA 130/1998

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Sunil Dhar ...Complainant

Vs.

Samar Builders [P] Ltd. & Ors. ...Respondent

Appearances : Shri A.N. Haksar, Sr. Advocate along with
Prachita Singh, Advocate for the Complainant

Shri M.C. Dhingra along with
Shri M.K. Pandita, Advocate for the Respondent

ORAL ORDER

26th August 2010

The matter is heard at some length. List on 26th November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 669/2000

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

J.P.S. Bakshi ...Applicant

Vs.

Speedex Air Couriers Pvt. Ltd. ...Respondent

Appearances : Shri Jitendra Nath, Advocate for the Applicant

Shri Nitesh Chadda, Advocate for the Respondent

ORAL ORDER

26th August 2010

It is stated that the learned counsel for the respondent is unwell and a prayer for an adjournment is made. It is also stated that the counsel for the applicant has also been changed.

The matter shall be listed on 26th November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 69/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Cotton India Pvt. Ltd. ...Applicant

Vs.

M/s. Intec Securities Ltd. ...Respondent

Appearances : Dr. V.K. Aggarwal, Advocate for the Applicant

Shri Diggaj Pathak, Advocate for the Respondent

ORAL ORDER

26th August 2010

At the request of the learned counsel for the respondent, the cross-examination of AW-1, Shri Arun Kumar Goenka is deferred to 26th November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 86/2006

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

Accurate Travels ...Applicant

Vs.

Saudi Arabian Airlines ...Respondent

Appearances : Ms. Rama Paraween Siddiqui, Advocate for the
Applicant

Shri R.C. Beri along with
Shri S.K. Beri, Advocates for the Respondent

ORAL ORDER

26th August 2010

If the affidavit of evidence along with documents is filed today, it shall be accepted. The admission/denial of documents shall take place on 28th October 2010. The matter shall be listed on 22nd November 2010 for cross-examination.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

CA 97/2006

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

M/s. Om Fashion ...Applicant

Vs.

Charu Apparel Mfg. Co. Pvt. Ltd. & Anr. ...Respondent

Appearances : Shri C.M. Sharma, Advocate for the Applicant

Shri S.K. Chachra, Advocate for the Respondent

ORAL ORDER

26th August 2010

Cross-examination dated 10th February 2009 and 12th August 2009 relating to the authority of the witness to serve the affidavit on the capacity of the partner of the applicant's firm shall be filed within four weeks.

The matter shall be listed on 23rd November 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL

RTPE 08/2001

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

IN THE MATTER OF:

S.K. Khosla ...Complainant

Vs.

HUDA ...Respondent

Appearances : Shri Sanjay Singh, Advocate for the Respondent

ORAL ORDER

26th August 2010

Re-list the matter on 27th August 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

26.08.2010

UTPE 105/2005

IN THE MATTER OF:

SHRI RAJPAL DUGAL

Vs.

M/S. GREATER DELHI PLANNERS PVT. LTD.

**APPEARANCES:Shri R.D. Makheeja, Advocate along with Dr.
Arun Dugal for the complainant.**

**Shri R.S. Kela, Advocate along with Shri Sushil
Sharma authorized representative of the
respondent.**

The matter is fixed for admission/denial of the Respondent's documents.

Learned Counsel for the complainant states that he has not been given the notice to admit documents and hence he is not prepared for admission/denial. The admission/denial has not taken place today.

The matter shall be placed before the Hon'ble Tribunal on 01.09.2010.

(V. Sreenivas)
Dy. Director (E)